

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of **Sh. Hemant Kumar Tuli, Book Binder, E.C. 92130 S/o Sh. Vijay Kumar Tuli**, expired on 09.05.2022 his name is hereby struck off from the pay scroll of this office with effect from 10.05.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

GIRISH KATHPALIA
14.12.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
TIS HAZARI COURTS, DELHI

No. 93274-93292 PF/Admn-III/2022

Dated, Delhi the 15 DEC 2022

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi
3. The Accounts Officer/DDO, South-West District, Dwarka Courts, New Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, South-West District, Dwarka Courts, New Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & South-West District, Dwarka Courts, New Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, & South-West District, Dwarka Courts, New Delhi
9. The Dealing Official, Pension Cell, South-West District, Dwarka Courts, New Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Ms. Seema Tuli on behalf of the deceased official i.e. Sh. Hemant Kumar Tuli, Book Binder, E.C. 92130 S/o Sh. Vijay Kumar Tuli R/o H. No. H-81, Moti Bagh Nanakpura, Delhi (Govt. Accommodation)

Anju Bala
14/12/22
(Anju Bala)

Branch Incharge
Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi

